



2026:AHC:16758

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 69 of 2026

Virendra Kumar

.....Petitioner(s)

Versus

State Of U.P. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Rakesh Kumar Porwal
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Correction Application No.2 of 2026

1. By way of the present correction application, correction has been sought in the order dated 19.01.2026, in para-2 last two lines for deletion of the date 12.01.2025 while substituting it with 12.01.2015.

2. The correction application **allowed** accordingly.

January 22, 2026

N.S.Rathour

(Vikas Budhwar,J.)